

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW BOMBAY BENCH, NEW BOMBAY

Transferred Application No. 521/87.

Shri Shriram S. Amrute,
Room No. 16, Building No. 92,
Railway Colony, Kurla (E),
Bombay - 24.

...Applicant.

v/s

Union of India through
General Manager,
Central Railway,
Bombay V.T., Bombay - 400 001.

The Divisional Railway Manager,
Central Railway, Bombay V.T.,
Bombay - 400 001.

...Respondents.

Coram: Hon'ble Member(A) Shri J.G. Rajadhyaksha.

Hon'ble Member(J) Shri M.B. Mujumdar.

TRIBUNAL'S ORDER

Date: 15.02.1988

Writ Petition No. 1852/83 filed in the High Court of Judicature at Bombay on 2nd August, 1983 was rejected on 16.08.1983 with the observation "In law the show cause notice impugned here is valid rejected". It also appears that an appeal was filed against this order and it was withdrawn with the permission of the Court on 27th September, 1983. Yet the records have been transferred by orders of the High Court dated 29.10.1987 to this Tribunal.

Since the Writ Petition was rejected and the appeal was withdrawn the matter does not survive. Transferred Application No. 521/87 is disposed of as not surviving.

'TRUE COPY'

Prepared by:

Compared by:

CCD
CENTRAL ADMINISTRATIVE TRIBUNAL
NEW BOMBAY BENCH,
NEW BOMBAY 400 614